

*Supplementary Grants*

(Dr. K. L. Shrivastha)

Table, under section 18 of the University Grants Commission Act, 1956, a copy of the Annual Report of the University Grants Commission for the period from April, 1957 to March, 1958 [Placed in Library, See No LT-1212/59]

AMENDMENTS TO INTERNATIONAL COPYRIGHT ORDER

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): Sir, I beg to lay on the Table, under Section 43 of the Copyright Act, 1957, a copy of each of the following Notifications, making certain amendments to the International Copyright Order, 1958 —

- (1) SO No 166 dated the 20th January, 1959
- (11) SO No 222 dated the 22nd January, 1959 [Placed in Library, See No LT-1213/59]

AMENDMENTS TO REGULATIONS OF INDUSTRIAL FINANCE CORPORATION

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha). Sir, I beg to lay on the Table, under subsection (3) of Section 43 of the Industrial Finance Corporation Act, 1948, a copy of Notification No 2/59 dated the 31st January, 1959 making certain amendments to the General Regulations of the Industrial Finance Corporation of India [Placed in Library, See No 1214/59]

12.17 hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS—1958-59

The Minister of Finance (Shri Morarji Desai): Sir, I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (General) for 1958-59

DEMANDS FOR SUPPLEMENTARY GRANTS RAILWAYS—1958-59

The Minister of Railways (Shri Jagjivan Ram): Sir, I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (Railways) for 1958-59

ESTIMATES COMMITTEE

THIRTY-SEVENTH REPORT

Shri B. G. Mehta (Gohilwad) Sir, I beg to present the Thirty-seventh Report of the Estimates Committee on the Ministry of Health—Public Health (Part I)

12 18 hrs

MOTION ON ADDRESS BY THE PRESIDENT—contd

Mr. Speaker. The House will now resume further discussion on the Motion of Thanks regarding the President's Address. Shri Braj Raj Singh may continue his speech. He has taken 3 minutes already. Out of the time allotted for the discussion, time already taken is 7 hours and 12 minutes and the time at our disposal is 7 hours 48 minutes.

श्री ब्रजराज सिंह (फिरोजाबाद)

अध्यक्ष महोदय, मैं कल यह निवेदन कर रहा था कि जब हम गावों के लिये, ग्रामीण जनता के लिये एक तरह की सीलिंग मुकदर करने जा रहे हैं तो इस का यह मतलब नहीं है कि शहरी जनता और शहरी उद्योगपतियों के लिये हम किसी तरह की सीलिंग मुकदर न करें। मैं इस का समर्थक हूँ कि सीलिंग जीवन के हर क्षेत्र में मुकदर होनी चाहिये। आज हमारे देश की जनता की आमदनियों में बहुत बड़ा अन्तर है? इस से उस जनता को जिस को भर पेट खाना नहीं मिलता, कपड़ा पहनने के